

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

-----  
PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
-----

APPLICATION NUMBER : IA(IBC)/500(CHE)/2024  
PETITION NUMBER : CP(IB)/36(CHE)/2021  
NAME OF THE APPLICANT : State Bank of India  
NAME OF THE RESPONDENT(S) : Chandramouli Ramasubramanian  
(Liquidator) (Effimax Engineers Pvt Ltd)  
UNDER SECTION : Sec 60(5) of IBC, 2016  
-----

**ORDER**

None for the Applicant. Ld. Counsel Mr. S. Sathiyarayanan for the  
Liquidator

Respondent has e-filed a counter and served the copy. Physical copy be  
filed and the **Registry is directed to take the same.**

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **24.06.2024.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk